

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:6705
ANSWERED ON:10.05.2005
ALLOCATION OF BRASS SCRAP
Sangwan Shri Kishan Singh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether some irregularities have come to the notice of the Government involving MMTC in regard to allocation of Brass Scrap released by Ministry of Defence to it during this financial year;
- (b) whether there exist a Cartel involving officials and agents that corners all deals thus depriving other eligible agents to get their due quota; and
- (c) if so, action taken to deal with the situation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN)

(a): A few complaints have been received in regard to allocation of quantity with respect to handling of Brass Scrap, released by Ministry of Defence to MMTC.

(b)&(c): MMTC sold 520 metric tonnes of brass scrap, allotted by Ministry of Defence, to 24 registered Small Scale Industries (SSI) units based on the indents along with full advance payment from them during FY 2004-05. The matter has since become subjudice as one of the parties has filed CWP before the Hon`ble Punjab and Haryana High Court. MMTC has, therefore, suspended this business pending decision in the matter.